

1	2	3	4
6. Tillari		Goa Maharashtra	525.59 371.65
7. Sardar Sarovar		Gujarat Madhya Pradesh Rajasthan	22176.95 — —
8. Mahi Bajaj Sagar		Gujarat Rajasthan	— 1086.98
9. Bawan Thadi		Madhya Pradesh Maharashtra	148.03 124.17
10. Dudhganga		Karnataka Maharashtra	110.00 566.69
11. Telugu Ganga		Andhra Pradesh Tamil Nadu	2149.00 —
12. Subemarekha		Bihar Orissa West Bengal	2376.00 1238.45 595.00
13. Sutlej Yamuna Link Canal		Haryana Punjab	601.00 753.54
14. Shahnahar		Himachal Pradesh Punjab	150.78 —
15. Daman Ganga		Gujarat Dadra & Nagar Haveli Daman & Diu	235.05 — — —
16. Lendi		Andhra Pradesh Maharashtra	— 204.50
17. Ravi Tawi Irrigation		J&K Punjab	151.18 —

Import of Wind Mills

6130 SHRI C.P. RADHAKRISHNAN: Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to import Wind Mills and other related articles in future:

(b) if so, the details of the schemes in this regard; and

(c) the subsidies likely to be provided to the buyers/users?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) No, Sir. However, wind turbines or their components are allowed to be imported by manufacturers or users with exemption/concessional custom duty on specified critical components.

(c) No Central subsidy is provided to the buyers or users of wind turbines or their components.

[Translation]

NRIS

6131. SHRI JAGDAMBI PRASAD YADAV : Will the PRIME MINISTER be pleased to state :

(a) the number of the persons of Indian origin living in different foreign countries, country-wise;

(b) whether they want to impart cultural education to their children, which is not easy for them in view of the fact that they are far apart from Motherland;

(c) if so, whether the cultural department of our Embassies would be assigned that task of assisting them in this regard; and

(d) the details of the work being done by Indian Council for Cultural Relations in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) There is no mechanism or mandatory requirement for foreign nationals of Indian origin to register with the Indian Missions and hence no authentic and precise information about the number of Persons of Indian Origin (PIO) abroad could be furnished. However, as regards Indian nationals abroad an estimated country-wise break up as on May, 1998 is enclosed as statement. It may, however, be noted that the Indian Nationals, even though advised to register with our Missions, very often do not report their arrival and departure to and from the foreign countries.

(b) Generally, yes.

(c) Yes; as a part of our Embassies' overall responsibilities in respect of persons of Indian origin abroad.

(d) The Indian Council for Cultural Relations has 14 Cultural Centres abroad, most of them in countries with significant populations of people of Indian origin. These Cultural Centres organise Indian Cultural and Academic activities of interest to peoples of Indian origin residing there, as also to the local population. Most of the Centres have classes relating to Indian music and dance. Some of them also impart lessons in Hindi and Yoga.

Statement

Approximate Estimated Number of Indian Nationals in Different Countries

Sl.No.	Name of the Country	Nationals
1	2	3
1.	Afghanistan	0
2.	Algeria	80